

**DIVISION BENCH**

**ITEM NO.140**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 30/2021 & IA No. 450/2023 IN CP (IB) No. 325/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>EXIM SCRIPS DEALERS PVT LTD V/S RATHI GRAPHIC TECHNOLOGIES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (RESOLUTION PLAN APPROVED)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 19<sup>th</sup> April, 2024.

**-Sd-  
(Court Officer)**

**15<sup>th</sup> April, 2024**

*Priya Agarwal  
(Stenographer)*